

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8502 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Abhijit Bhattacharyya
District & Sessions Judge
Darrang, Mangaldai

Dated Guwahati, the th 27 September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(D) 7482 dated 20.09.2022.

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) to visit Agra via New Delhi, w.e.f. 03.10.2022 to 10.10.2022 along with your wife Smti Indrani Bhattacharyya and son Shri Daiba Kallol Bhattacharyya, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8503-05
Copy to:-

/A, dated- 27.09.2022

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- ✓ 2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

26/9/2022
REGISTRAR (VIGILANCE)